GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
(DEPARTMENT OF ELECTRONICS & INFORMATION TECHNOLOGY)
LOK SABHA
UNSTARRED QUESTION NO. 1800
TO BE ANSWERED ON: 09.12.2015

MOU UNDER E-KRANTI

1800   SHRI ANURAG SINGH THAKUR:

Will the Minister of Communications & Information Technology be pleased to state:

(a)   the details of Memorandum of Understandings (MoUs) signed with various private companies under e-Kranti, Universal Access to Mobile Connectivity, Public Internet Access Programme and e-Governance programmes of Digital India;

(b)   the progress made by Government on its Early Harvest Programme under Digital India;

(c)   whether the Government has set up or plans to set up any monitoring body to overview the implementation of Digital India Programme, if so, the details thereof; and

(d) if not, the reasons therefor?

ANSWER

MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)

(a): The Government of India is implementing the 'Digital India' programme with the vision to transform India into a digitally empowered society and knowledge economy. Digital India is an umbrella programme that covers multiple Government Ministries and Departments and is being coordinated by DeitY.

Digital India aims to provide the much needed thrust to nine pillars of growth areas that is (i) Broadband Highways, (ii) Universal Access to Mobile Connectivity, (iii) Public Internet Access Programme, (iv) e-Governance – Reforming Government through Technology, (v) e-Kranti– Electronic delivery of services, (vi) Information for All, (vii) Electronics Manufacturing – Target NET ZERO Imports, (viii) IT for Jobs and (ix) Early Harvest Programmes.

Various projects/schemes are being implemented under above nine pillars covering the entire country e.g MyGov, Digital Locker System, eHospital, National Scholarships Portal, Common Services Centres (CSCs), Mobile Seva, e-Office, m-Kisan, North East BPO Promotion scheme

(NEBPS) etc. Each project/scheme has specific project implementation methodology and stakeholders including private companies. The contracts/ MoUs under specific projects/schemes are signed between stakeholders as per requirement.

(b):   The Government of India is implementing various projects under Pillar 9: Early Harvest programme. Under IT platform for messages project a mailer is sent to over 14 lakh email addresses on every Tuesday. Since 15th August 2014, over 42 crore mailers have been sent on 138 campaigns. The Biometric Attendance System for capturing attendance of employees has been implemented. The Email Policy of Government of India has been formulated and notified. Under Public Wi-Fi Hotspots project, Wi-Fi facility has already started in Varanasi on its famous Dashashwamedh Ghat. e-Basta framework has been developed under the project of School Books to be eBooks. The SMS based weather information and disaster alerts have been implemented and operational. A National Portal for Lost & Found children has also been developed.

(c):   Yes, Sir. Digital India Advisory Group chaired by the Minister of Communications and IT and an Apex Committee on Digital India chaired by the Cabinet Secretary have been set up for monitoring of implementation of Digital India programme.

(d):   Does not arise.

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